

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi**

Original Application No. 612/2022

Subhender

Applicant

Versus

State of Haryana

Respondent

Index

Sr. No.	Particulars	Page No.
1.	Reply in the matter of Original Application No. 612/2022: Subhender Applicant Versus State of Haryana Respondent, in compliance of Hon'ble National Green Tribunal Order dated 20.01.2023	1



Chief Engineer/PTPS
HPGCL, Panipat

Dated: 20.04.2023

Place: Panipat


PANIPAT THERMAL POWER STATION, PANIPAT

(Regd. Office – C-7, Urja Bhawan, Sector-6, Panchkula)

Corporate Identity Number: U45207HR1997SGC033517

 Web: www.hpgcl.org.in

 e-mail-ce.ptps@hpgcl.org.in

No. 598/CM DP-II /PTPS

Dated: 20.04.2023

To

 The Registrar,
National Green Tribunal, New Delhi.

Subject: Reply in the matter of Original Application No. 612/2022: Subhender Applicant Versus State of Haryana Respondent, in compliance of Hon'ble National Green Tribunal Order dated 20.01.2023

Ref: Hon'ble NGT order dated 20.01.2023

Please find below the action plan of Panipat Thermal Power Station (PTPS), Panipat regarding disposal of entire pond ash stored in the Ash Dykes for kind consideration of the Hon'ble Tribunal:

1. The present quantity of the Ash stored in the ash dykes of the PTPS is as under

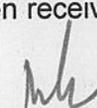
Sr. No.	Ash Dyke	Quantity of Ash stored on 28.02.2023 (in Lakh MT)
1	Ash Dyke-A	103
2	Ash Dyke- B	22
3	Ash Dyke- C	12
	Total	137

2. The details of MOUs signed with M/s Shree Cement and NHAI for lifting of the ash are as below :

Sr. No.	Name of the Project	Quantity Allocated (in Lakh MT)	Quantity Lifted till 28.02.2023 (in Lakh MT)	Quantity to be Lifted (in Lakh MT)
1	Shree Cement	183.5	3.12	180.38
2	DAK Pkg-1	66	17.34	48.66
3	DAK Pkg-2	38.5	6.82	31.68
4	DAK Pkg-3	55	3.97	51.03
5	DAK Pkg-4	66	30.39	35.61
6	Gohana Sonapat Road	26.84	15.30	11.54
7.	Barwasni Road	19.8	2.06	17.74
8	NH-44 widening	26.4	0	26.4
	Total	482.04	79	403.04

3. Presently, 20000 MT/ day of ash is being lifted from the ash dykes by above mentioned projects proponents since Aug 2022.
-
4. From the above data it is submitted that the entire pond ash stored in the ash dykes will be utilized completely within 3 years tentatively because the demand of the ash is about 403 Lakh MT against the available quantity of 137 Lakh MT in ash dykes.

Further, PTPS needs time for submission of remarks in respect of the report submitted by the Joint Committee to Hon'ble NGT as the copy of the same has been received by PTPS on dated 12.04.2023.


 Chief Engineer/PTPS,
HPGCL, Panipat